

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (Cr1.)

No(s).4266-4268/2014

RAM PRASAD

Petitioner(s)

VERSUS

STATE OF U.P & ANR ETC.

Respondent(s)

(with appln. (s) for exemption from filing O.T. and permission to
file additional documents)

Date : 15/04/2015 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Pawanshree Agrawal, Adv.

Mr. Imtiaz Ahmed, Adv.

M/s. Equity Lex Associates, Adv.

For Respondent(s)

Mr. Vibhu Tiwari, Adv.

Mr. Ravi Prakash Mehrotra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

four weeks' time to The Learned counsel for the respondent No.1 seeks and is given
file the counter affidavit.
List again on 4.8.2015.

Signature Not Verified

Digitally signed by
Madhu Grover
Date: 2015.04.17
06:46:31 CEST
Reason:

MG

(M K HANJURA)
Registrar